

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:1627
ANSWERED ON:06.03.2006
DOMESTIC WORKERS
Rao Shri Kavuru Samba Siva

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the domestic workers working in homes in the country is increasing day by day;
- (b) if so, whether there is any specific guidelines to regulate their working being a part of the unorganized labour;
- (c) if so, the details thereof;
- (d) whether the Government proposes to come out with the Domestic Workers Bill to bring them under the legal cover; and
- (e) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF LABOUR & EMPLOYMENT (SHRI CHANDRA SEKHAR SAHU)

(a) to (e): The occupation of 'domestic work' falls in the State Sector and therefore number of domestic workers working in homes in the country is not maintained at the Central level. The Central Government have neither formulated any specific guidelines to regulate their working nor there is a proposal for a Domestic Workers Bill, as such at present. However, as per information available, the Government of Karnataka has notified minimum wages, hours of work etc. for domestic workers working in the State concerned.